

(iii) 922 work centres have been allotted in resettlement colonies located at Nangloi, Mangalpuri, Sultan Puri, Madipur, Khichripur.

B) Allotments made by DSIDC

- i) Community work centres-2296
- ii) Scheme of Industrial sheds on self financing basis-216
- iii) Narela Industrial Estate-1800 plots.

Layout Plans of Ignou Campus

7853 SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have approved IGNOU's layout plans of the campus at Maiden Gahi in New Delhi;

(b) if so, the reasons therefor;

(c) whether the campus has grabbed civilian land; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) (a) and (b): The layout plan of Indra Gandhi National Open University (IGNOU) at Maidan Garhi, New Delhi has been approved by Municipal Commissioner Delhi exercising the powers of standing Committee vide his decision No. 2905 dt. 1.3. 93 subject to the condition mentioned in the resolution. The layout plan has been approved under section 313 of the DMC Act as per laid down procedure.

(c) and (d) No. Such information is available with the Municipal Corporation of Delhi.

However IGWOU has submitted an undertaking that no construction will be carried out by them outside the Khasras owned by them and further that in case of any dispute raised by anyone in any court of law regarding the ownership of the land as mentioned above, the University indemnifies Municipal Corpn. of Delhi who shall not be made a party to any such dispute

Diseases in Honey—Bees

7854. SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government has received any representation from Kerala regarding the spread of a fatal disease affecting honey—bees;

(b) if so, the details thereof;

(c) whether the Indian Council of Agricultural Research has conducted any study in this regard and recommended remedial measures; and

(d) if so, the steps proposed to be taken by the Government in the light of the study conducted by ICAR?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) SHRI M. ARUNACHALAM (a) and (b): The Government has received representations from different organisations in Kerala regarding the problems faced by the beekeepers. The organisations which have addressed the Government in this regard are Mallanadu Development Society, Kanjirapally; Social Welfare Society of Kerala Thodupuzha; The Beekeepers Association Balussery and the Kerala Agricultural University.

(c) The ICAR has instituted an enquiry into the cause of this problem and a number of actions have been proposed on the basis of the

recommendations. These include: -i) The need for further research on the Thai sac brood virus disease which has been identified as the cause of this problem. The disease only affects the Indian honey bee, *Apis Cerana Indica*, ii) The need for better management of the bee stock and bee colonies, iii) Introduction of the European honey bee, *Apis Mellifera* which is resistant to the Thai sac brood virus, wherever appropriate.

(d) : i) A new centre for Kerala Agricultural University has been sanctioned by ICAR under the All India Coordinated Research Project on Honey bee Research and Training in the VIII Plan.

ii) Exploratory introductions of the European Honey Bee Colonies have been made in Kerala to study their adaptability under local conditions.

[Translation]

Sale of Agricultural Land in Delhi

7855. DR. MAHADEEPAK SINGH SHAKYA:
SHRI PHOOL CHAND VERMA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have imposed ban on the registration on sale of agricultural land less than six acres owned by the farmers in the villages of Union Territory, Delhi; and

(b) if so the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR) (a) No Sir.

(b) Question does not arise.

Revenue Records by Computers

7856. SHRI RAMESHWAR PATIAR: Will the PRIME MINISTER be pleased to state:

(a) whether revenue records of farmers are being maintained in the States with the help of imported machines;

(b) if so, the details thereof;

(c) whether the Government have taken a decision to prepare the land records with the help of computers by replacing the previous system;

(d) if so, the details thereof;

(e) whether the Government propose to review the proposed computerised land record system in view of local Indian conditions; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMEWHWAR THAKUR) (a) to (f): The lands records in the foundry are being maintained by the traditional manual system at present. However, the Government of India have on an experimental basis, introduced the coputerization of land records in 21 districts of the country on selective basis as per the list at statement. Some States are also extending it to other districts themselves. The basic data are being entered into the mostly indigenously manufactured computers in the local language of the State for storage, updating and retrieval. The process of computerization is complimentary to the existing revenue system and it not its substitute at present. The results so far have been encouraging and the Government propose to gradually extend the computerisation of land records to the rest of the country. Review and evaluation of the on—going projects are an integral part of any project and are being used in the on—going project of computerization from time to time.